

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-165/2014/6787/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Bhattacharjee,  
Principal Judge, Family Court,  
Nalbari, Assam.

Dated Guwahati the 28<sup>th</sup> July, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.FC.NLB/08/2019/517, dtd. 25.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **casual leave on 24.07.2023, along with station leave permission, from the morning of 22.07.2023 till the morning of 25.07.2023.** The Counsellor, Family Court, Nalbari Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-165/2014/6788/A, dated** 28/07/23

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

